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Court No. II
CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD
Registration O.A. No. 784 of 1988.

Munnalal Applicant.

Versus.

Supdt. of Post office, Baduan, ... Respondents.

Hon. G.S. Sharma, J.M.

Hon. K.J. Raman, A.M.

None is present
The Vakalatnama of Shri. N.B. Singh and Shri. K.C. Sinha are filed on behalf of the respondents. None is present for the applicant. The applicant has not complied ^{with} the order dated 22.7.1988. The petition is accordingly dismissed in default of the applicant.

[Signature]
Member (A)

[Signature]
Member (J)

Dated: 24th April, 1989.
brc/